

(b) No amount by way of interest was outstanding against the Assam Government as on 31st March, 1971.

(c) The Central assistance allocated for Assam State Plan for 1971-72, comprising block loans and grants, amounts to Rs. 36.56 crores. In addition, the State Government would receive loans in lieu of Small Savings collections, for financing Centrally sponsored schemes, etc. which are yet to be finalised. The State Government have, in their Budget for 1971-72, assumed Central loans totalling Rs. 40.89 crores.

Allocation in Fourth Plan for Prohibition, Prevention of Leprosy, Adult Education and Harijan Welfare

5032. SHRI ROBIN KAKOTY : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state the allocation made in the Fourth Five Year Plan for (i) Prohibition, (ii) Prevention of Leprosy, (iii) Adult Education and (iv) Harijan Welfare measures, State-wise ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY) : Information is being collected and will be laid on the Table of the House

Loans to States for Development of Education

5033. SHRI ROBIN KAKOTY : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) the amount of Loans given to the various States by the Central Government for development of education in the respective States during the last three years ; and

(b) the number of Central Government run educational institutions in various states at present ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) : (a) A statement is laid on the Table of the House. [*Placed in Library.* see NO. LT—679/71].

(b) 19 institutions.

Grants given to Social Welfare Institutions in Assam

5034. SHRI ROBIN KAKOTY : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state the names of Social Welfare Institutions in Assam State to whom grants were given by the Central Social Welfare Board during the last three years ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY) : The list of Institutions in Assam State to whom grants were given by the Central Social Welfare Board is laid on the Table of the House. [*Placed in Library.* See NO. LT—681/71]

Loans Advanced to Assam State by the Nationalised Banks

5035. SHRI ROBIN KAKOTY : Will the Minister of FINANCE be pleased to state :

(a) the total amount of loans advanced to Assam State by nationalised banks during the last two years ;

(b) the criteria fixed by Government for advancing loans to the States by the nationalised banks ;

(c) whether Assam State is getting less amount of loans from the nationalised banks in comparison to other States ; and

(d) if so, the reasons therefor ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) to (d). At the end of June 1969 the total amount outstanding in respect of advances given by 14 nationalised banks in the Assam State was Rs. 8.16 crores at the end of September, 1970. The main criteria for granting of loans to eligible borrowers by the nationalised banks is operational viability of the schemes and priority is given to hitherto neglected sectors, like agriculture, small scale industries, retail trade etc. In case of small scale industries advances by all commercial banks in Assam State as at the end of June, 1969 were to the tune of Rs. 1.55 crores and this figure went upto Rs. 3.78 crores at the end of December,